

DIVISION BENCH
COURT - II

O-233

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/42(KB)2022
IA(COMPANIES.ACT)/31(KB)2024, RA/2(KB)2023,
IA(COMPANIES.ACT)/152(KB)2023, IA(COMPANIES.ACT)/100(KB)2023,
IA(COMPANIES.ACT)/5(KB)2024, IA(COMPANIES.ACT)/26(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

| | |
|------------------|---|
| IN THE MATTER OF | VIRDHI COMMERCIAL CO LTD VS GLITTEK INFRASTRUCTURE PRIVATE LIMITED |
| UNDER SECTION | SEC. 213 SEC. 241(1) SEC. 242(4) |

Appearance (via video conferencing/physically)

Mr. Rohit Kr. Keshri, Adv.] For the Petitioner
Mr. A. Chaurasia, Adv.

ORDER

1. Learned Counsel for the Petitioner present.
2. At request, list this matter **on 09.05.2024 at 02:30 P.M.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**